

**THE HIGH COURT OF KERALA**

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Kochi : 682 031  
Dated: 19.04.2018

**F1-16120/2018**

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Encl: 1. Annexure-A (100 books)

  
N. Anil Kumar  
Registrar General



LIST OF FOREIGN BOOKS 2018

SL. NO.	ISBN	Author	Title	Pub.	Qty	Cur.	Rate	Approx Price in INR
	1 9780195314854	JOHN DEIGH	THE OXFORD HANDBOOK OF PHILOSOPHY OF CRIMINAL LAW	OUP	1	£	127.5	11602.5
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